

Annexure – 7

Name of the corporate debtor: Omkar Speciality Chemicals Limited; Date of commencement of CIRP: December 20, 2022; List of creditors as on: February 03, 2023

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Income Tax Department, Dy. Commissioner of Income Tax Circle-I, Kalyan	Government of India	18.01.2023	75,62,86,071.00	Nil	Unsecured	No	NA	NA	NA	Nil	75,62,86,071.00	The claim sent by the Income tax Department in Form C is as per the Insolvency and Bankruptcy Board of India Liquidation Process Regulations,2016. However the company is undergoing CIRP. We are awaiting the claim as per CIRP Regulations,2016
2	Employees State Insurance Corporation, Sub Regional Office, Thane - 400 604	Ministry of Labour & Employment, Govt of India	19.01.2023	3,92,391.00	Nil	Unsecured	No	NA	NA	NA	Nil	3,92,391.00	



AP
Gaikwad